

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1381
ANSWERED ON:03.08.2010
DISTRIBUTION OF PESTICIDES
Kumar Shri Kaushalendra;Ramkishun Shri

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has received any representations from public representatives to investigate into the case of distribution of pesticides imported by Syngenta company;
- (b) if so, the details thereof;
- (c) whether any investigation has been instituted/proposed to be instituted by the Government in the matter;
- (d) if so, the details thereof indicating the name of the investigating agency;
- (e) the outcome thereon;and
- (f) the action taken by the Government in the matter?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) & (b): Letters have been received from Members of Parliament mainly relating to violation of Insecticides Act, 1968 by M/s. Syngenta Company.
- (c) to (f): An inquiry has been ordered into the matter through the Directorate of Plant Protection, Quarantine and Storage, Faridabad.